

(d) An agreement signed on 12th May, 1988 between Mineral Exploration Corporation Ltd. and Bureau De Recherches Geologiques Et Minières (BRGM) of France for implementing a joint project for exploration and development of Tin and Tungsten deposits in India through transfer of Technology in Mineral Exploration covers the Khobna tungsten deposit in Nagpur district, Maharashtra.

(e) Work to evaluate the oxidised zone of the tungsten ore body, exploratory drilling and deep pitting as recommended by the Joint Task Force is under implementation.

#### **Representations from Kerala Against New Import-Export Policy**

\*1004. PROF. P.J. KURIEN: Will the Minister of COMMERCE be pleased to state:

(a) whether representations have been received from Kerala against the new Import-Export Policy;

(b) if so, the main points in the representations; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN): (a) Yes, Sir.

(b) The main points in the representation were that the new Import and Export Policy in respect of agricultural and plantation products—coconut oil, copra, natural rubber, coir yarn, cocoa and spices would have adverse effects on the farmers of Kerala;

(c) There has been no change in Import and Export policy for the above mentioned items except for nutmeg and mace. Import of these two items which was earlier allowed under Open General Licence by all persons

for stock and sale has been tightened by being brought into the licensable category in the new Import and Export Policy.

#### **Court Cases of H.Z.L. Udaipur**

\*1005. SHRI KAILASH MEGHWAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of cases other than pertaining to labour laws by and against the Hindustan Zinc Limited, Udaipur and its various units pending in Lower, High and Supreme Courts alongwith names of the parties and issues involved;

(b) since when these cases are pending and the present position of the cases; and

(c) the steps taken to settle the disputes amicably between the parties concerned?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. Please No. See No. LT—1150/90]

(c) Request for out of court settlements are considered keeping the Company's interest in view.

#### **Stagnation in Promotion in Ministries / Departments**

\*1006. SHRI P.R. KUMARAMANGALAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware there is acute stagnation in promotions in Group 'C' and 'D' posts in Ministries/Departments of Union Government;

(b) if so, whether there is any proposal to give automatic promotion in Group 'C' and